ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35399/2026	ARUN POLEI	SANTOSH KUMAR MAHANTY	/ /
	BLAPL/12487/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam
		STATE OF ODISHA		2(A)CC/0000032/2026
2	D-BLAPL/35000/2026	AJAY KUMAR	DHIRENDRA KUMAR MOHAPATRA	RAJGANGPUR /565 /2026
	BLAPL/12488/2026	VS	VS	SPECIAL JUDGE, SUNDARGARH(Sundar
		STATE OF ODISHA		Spl/0000166/2026
3	D-BLAPL/35064/2026	KAILASH CHANDRA DAS	AMIYA KUMAR TARAI	TIKABALI /72 /2026
	BLAPL/12489/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000118/2026
4	D-BLAPL/35414/2026	KAILASH CHANDRA DALAI	DEVASHIS PANDA	BRAHMAGIRI /510 /2026
	BLAPL/12490/2026	VS	VS	GRAM NYAYALAYA,BRAHMAGIRI(Pur
		STATE OF ODISHA		GR/0000557/2026
5	D-BLAPL/35421/2026	PRADEEP MALLIK	SANGRAMJIT PANDA	/ /0
	BLAPL/12491/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam
		STATE OF ODISHA		2(A)CC/0000027/2026
6	D-BLAPL/35251/2026	PRAKASH SETHY @ SETHI	RAMESH CHANDRA MAHARANA	MANCHESWAR P.S. /710 /2026
	BLAPL/12492/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000649/2026
7	D-BLAPL/35336/2026	BAULA @ MITHUN KUMAR SINGH	HIMANSHU BHUSAN DASH	TANGI /466 /2025
	BLAPL/12493/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000099/2026
8	D-BLAPL/35289/2026	AJAYA KUMAR GARANAIK	BIKASH CHANDRA PARIJA	SAMBALPUR VIGILANCE /20 /2026
	BLAPL/12494/2026	VS	VS	SPL.JUDGE(VIG.),SAMBALPUR(Sambalp
		STATE OF ODISHA(VIG.)		GR/0000011/2026
9	D-BLAPL/35390/2026	BINOD BAGH	AMIT SUJAT BISWAL	BIRMAHARAJPUR /242 /2026
	BLAPL/12495/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000133/2026
10	D-BLAPL/35303/2026	MANOJ SAHOO	RAKESH BEHERA	/ /0
	BLAPL/12496/2026	VS	VS	SPECIAL JUDGE,DHENKANAL(Dhenkana
		STATE OF ODISHA		Spl/0000013/2026
11	D-BLAPL/35282/2026	SANJAYA BEHERA @ KUNURI	RABINDRA NATH PRUSTY	TIGIRIA /265 /2026
	BLAPL/12497/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000191/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/35331/2026	PINTU @PITABASA PATEL	DIBYA JYOTI SAHOO	RENGALI /259 /2026
	BLAPL/12498/2026	VS	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu
		STATE OF ODISHA		Spl/0000081/2026
13	D-BLAPL/35224/2026	SRIDHAR KABI	ARIJEET MISHRA	JAJPUR ROAD /70 /2025
	BLAPL/12499/2026	VS	VS	A.D.J.,JAJPUR ROAD(Jajapur)
		STATE OF ODISHA		ST/0000033/2025
14	D-BLAPL/35307/2026	RAJAYA @ RAJEYA KENDRUKA	SK. ZAFARULLA	NARAYANPATNA /4 /2013
	BLAPL/12500/2026	VS	VS	A.D.J.,KORAPUT(Koraput)
		STATE OF ODISHA		CT/0000124/2025
15	D-BLAPL/35220/2026	DEBENDRA NAYAK	ARIJEET MISHRA	CHANDABALI /122 /2026
	BLAPL/12501/2026	VS	VS	SPECIAL JUDGE (POCSO), BHADRAK(B
		STATE OF ODISHA		Spl/0000050/2026
16	D-BLAPL/35276/2026	SUKANTA NAG	BIKASH CHANDRA PARIJA	PUINTALA /206 /2023
	BLAPL/12502/2026	VS	VS	2ND A.D.J., BALANGIR(Balangir)
		STATE OF ODISHA		SC/0000009/2024
17	D-BLAPL/35361/2026	JIGAR KUMAR MOHAPATRA	BIBHU PRASAD MOHANTY	CHANDANPUR /124 /2026
	BLAPL/12503/2026	VS	VS	GRAMA NYAYADHIKARI,PURI(Puri)
		STATE OF ODISHA		GR/0000409/2026
18	D-BLAPL/34927/2026	MD. MASUKALI QURESHI	SUBRATA PANDA	NALCO /229 /2026
	BLAPL/12504/2026	VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug
		STATE OF ODISHA		Spl/0000060/2026
19	D-BLAPL/35386/2026	DADHIBAL KUMAR SINGH	PRAVAT RANJAN BARIK	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/12505/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000686/2026
20	D-BLAPL/35352/2026	JITENDRA KUMAR JENA @ JITU JENA	JYOTIRMAYA SAHOO	NIRAKARPUR /83 /2018
	BLAPL/12506/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		STATE OF ODISHA		ST/0000148/2026
21	D-BLAPL/35360/2026	KALU CHARAN BISOYI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR /478 /2026
	BLAPL/12507/2026	VS	VS	J.M.F.C.,KABISURYANAGAR(Ganjam)
		STATE OF ODISHA		GR/0000467/2026
22	D-BLAPL/35364/2026	RANJAN MUNDA	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /525 /2026
	BLAPL/12508/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
		STATE OF ODISHA		GR/0000927/2026
23	D-BLAPL/35371/2026	PRAMOD JENA	SAKTI PRASAD DAS	KHURDA MODEL /572 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12509/2026	VS	VS	2ND A.D.J,KHURDA(Khordha)
		STATE OF ODISHA		ST/0000059/2023
24	D-BLAPL/35363/2026	SUKURA MUNDA @GAGARAI	PANCHANAN PANIGRAHI	KANKADAHAD /113 /2026
	BLAPL/12510/2026	VS	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal)
		STATE OF ODISHA		CT/0000188/2026
25	D-BLAPL/35410/2026	ANI @ ANIL KUMAR JENA	DEVASHIS PANDA	BRAHMAGIRI /510 /2026
	BLAPL/12511/2026	VS	VS	GRAMA NYAYADHIKARI,PURI(Puri)
		STATE OF ODISHA		GR/0000557/2026
26	D-BLAPL/35376/2026	BABULA BEHERA @ SUBASH BEHERA	BIBHUTI RANJAN MOHANTY	ATHGARH /384 /2026
	BLAPL/12512/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000204/2026
27	D-BLAPL/32613/2026	PREM @ DULESWAR BHARASAGAR @ BHARASAGARIA	SUSHANTA KUMAR JOSHI	KANTABANJI /37 /2026
	BLAPL/12513/2026	VS	VS	SPECIAL JUDGE (POCSO), BALANGIR(E
		STATE OF ODISHA		Spl/0000010/2026
28	D-BLAPL/32724/2026	BINAYAK BEHERA	AMULYA RATNA PANDA	PHULBANI SADAR /219 /2026
	BLAPL/12514/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000150/2026
29	D-BLAPL/35439/2026	CHHABI @ CHHABINDRA TARAI	SAROJ RANJAN SUBUDHI	KALINGA NAGAR /259 /2026
	BLAPL/12515/2026	VS	VS	A.D.J.,JAJPUR ROAD(Jajapur)
		STATE OF ODISHA		ST/0000129/2026
30	D-BLAPL/35359/2026	KARUNA DIGAL	SWAGATIKA PANDA	/ /0
	BLAPL/12516/2026	VS	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPU
		STATE OF ODISHA		Spl/0000098/2026
31	D-BLAPL/35230/2026	BIBHUTI BHUSAN BEHERA	SHIBANI SHANKAR PRADHAN	/ /0
	BLAPL/12517/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		2(A)CC/0000021/2026
32	D-BLAPL/35266/2026	DAMBARUDHAR KHARA	AMULYA RATNA PANDA	PADWA /32 /2023
	BLAPL/12518/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000029/2023
33	D-BLAPL/35254/2026	NIKHIL JENA @ NIKHILI JENA	SANJAY KUMAR PRADHAN	BADABAZAR /728 /2026
	BLAPL/12519/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0002840/2026
34	D-BLAPL/35394/2026	KULDEEP SHRIVASTAV	AMIT SUJAT BISWAL	TARBHA /135 /2026
	BLAPL/12520/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		Spl/0000044/2026
35	D-BLAPL/35446/2026	ASHU @ ASU @ A. ASU	ARIJEET MISHRA	BADACHANA /171 /2026
	BLAPL/12521/2026	VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur)
		STATE OF ODISHA		CT/0001466/2026
36	D-BLAPL/35339/2026	SHANKARSHAN ROUT	DALIRANI BEHURAY	/ /0
	BLAPL/12522/2026	VS	VS	A.D.J., SORO(Baleshwar)
		STATE OF ODISHA		Spl/0000014/2026
37	D-BLAPL/35332/2026	BADAL @BAIDHAR ROUT	PANCHANAN PANIGRAHI	SIMULIA /324 /2026
	BLAPL/12523/2026	VS	VS	J.M.F.C.,SORO(Baleshwar)
		STATE OF ODISHA		CT/0001303/2026
38	D-BLAPL/35373/2026	RANJIT MALLIK @ RANJIT MALLICK	MANGU NANDY	KALIMELA /216 /2023
	BLAPL/12524/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000183/2023
39	D-BLAPL/35461/2026	DEBASISH SAHU	AMULYA RATNA PANDA	/ /0
	BLAPL/12525/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		2(A)CC/0000039/2026
40	D-BLAPL/33203/2026	CHEMA@BRAJA MOHAN MOHANTY	SURYASNATA MOHAPATRA	BALASORE SADAR /342 /2026
	BLAPL/12526/2026	VS	VS	J.M.F.C.,BALASORE(CITY)(Baleshwar)
		STATE OF ODISHA		CT/0000657/2026
41	D-BLAPL/33169/2026	BANAMALI @ SURESH DALAI	SAMBIT BISWAL	PARADEEP LOCK /173 /2026
	BLAPL/12527/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		CT/0000144/2026
42	D-BLAPL/35338/2026	SUBASH CHANDRA PANI @ AMULYA	SARAT KUMAR JENA	BARGARH RURAL /29 /2026
	BLAPL/12528/2026	VS	VS	SPECIAL JUDGE,BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000011/2026
43	D-BLAPL/34618/2026	NUMAN AHMAD @ TAISIN RAZA @ ASIM @TAHASAM	SWARAJ PATEL	BIRMITRAPUR /68 /2024
	BLAPL/12529/2026	VS	VS	SPECIAL JUDGE (POCSO), SUNDARGAR
		STATE OF ODISHA		Spl/0000143/2026
44	D-BLAPL/35245/2026	N.RAHUL	RAJIB LOCHAN PATTNAIK	KALIMELA /86 /2026
	BLAPL/12530/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000108/2026
45	D-BLAPL/35242/2026	RAJESH KUMAR NAYAK	CHIRANJEEV BIDYABHUSHAN	BASUDEVPUR /713 /2025
	BLAPL/12531/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BHADRA
		STATE OF ODISHA		ST/0000058/2026

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46	D-BLAPL/35222/2026	BIBEKANANDA SENAPATI @ RAJA	DEEPAK KU SAHOO	MADHUPATNA /283 /2026
	BLAPL/12532/2026	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001057/2026
47	D-BLAPL/34621/2026	CH. YESUDASU	RAJIB LOCHAN PATTNAIK	KALIMELA /86 /2026
	BLAPL/12533/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000108/2026
48	D-BLAPL/35412/2026	DIPTIRANJAN PAIKRAY @ SILU	DEVASHIS PANDA	BRAHMAGIRI /510 /2026
	BLAPL/12534/2026	VS	VS	GRAM NYAYALAYA,BRAHMAGIRI(Pur
		STATE OF ODISHA		GR/0000557/2026
49	D-CMAPL/14432/2026	MALAYA MALLIK	ADV.	/ /
	CMAPL/157/2026	VS	VS	()
		STATE OF ODISHA		//
50	D-CMP/54284/2026	BASANTA MANJARI SAHOO	BHAGABAN MOHANTY	/ /
	CMP/2040/2026	VS	VS	CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu
		FURKAN MAHAMMAD		CS/0000235/2015
51	D-CMP/54912/2026	KALINGA HOUSING CONSTRUCTION COMPANY PVT., LTD., SUNDARGARH	PRASANTA KUMAR SATAPATHY	/ /
	CMP/2041/2026	VS	VS	CIVIL JUDGE (SD),ROURKELA(Sundarga
		KRUSHNA SA		IA/0000093/2026
52	D-CMP/17347/2026	SATYABATI BARIK	DURGA PRASAD PRADHAN	/ /
	CMP/2042/2026	VS	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapu
		SARAT BARIK		IA/0000102/2023
53	D-CMP/54611/2026	BIRAJ PRASAD JENA	SANDEEP RATH	/ /
	CMP/2043/2026	VS	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapu
		KANAKALATA JENA		CS/0000038/2018
54	D-CMP/54148/2026	SANADEI CHALLAN @ KOPE	PRAGYAN PARAMITA MOHANTY	/ /
	CMP/2044/2026	VS	VS	CIVIL JUDGE (SD),MALKANGIRI(Malkan
		MUKUNDA BHUMIA		CS/0000096/2023
55	D-CMP/54991/2026	BASANTILATA DASH	MAHESWAR MOHANTY	/ /
	CMP/2045/2026	VS	VS	A.D.J.,KENDRAPARA(Kendrapara)
		SHANTILATA DASH		Fao/0000040/2025
56	D-CONTC/54990/2026	SUBHAS CHANDRA SINGH	ADV.	/ /
	CONTC/8003/2026	VS	VS	()
		SHUBHA SARMA IAS, PRINCIPAL SECRETARY OF WATER RESOURCES DEPT.		//
57	D-CONTC/55061/2026	UMESH CHANDRA BISWAL	ADV.	/ /

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	CONTC/8004/2026	VS	VS	()
		AUROBINDA AGARWAL, IAS, COMMISSIONER CUM SECRETARY		//
58	D-CONTC/55048/2026	BIJAYA KUMAR PARIDA	ADV	/ /
	CONTC/8005/2026	VS	VS	()
		SHUBHA SARMA,IAS, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
59	D-CONTC/54876/2026	PRASANTA KUMAR BASANTIA	ADV.	/ /
	CONTC/8006/2026	VS	VS	()
		SUBHA SARMA, I.A.S		//
60	D-CONTC/54923/2026	JATINDRA MOHAN SWAIN	ADV.	/ /
	CONTC/8007/2026	VS	VS	()
		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR, BHADRAK		//
61	D-CONTC/54986/2026	NARAYAN SATAPATHY	ADV.	/ /
	CONTC/8008/2026	VS	VS	()
		SHUBHA SARMA IAS,PRINCIPAL SECRETARY OF WATER RESOURCES DEPT.		//
62	D-CONTC/54988/2026	MANORANJAN BISWAL	ADV.	/ /
	CONTC/8009/2026	VS	VS	()
		SHUBHA SARMA IAS, PRINCIPAL SECRETARY OF WATER RESOURCES DEPT.		//
63	D-CONTC/54409/2026	DROUPADI PRADHAN	DIBYAJYOTI NAYAK	/ /
	CONTC/8010/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
64	D-CONTC/54950/2026	KISHOR CHANDRA PATEL	ADV.	/ /
	CONTC/8011/2026	VS	VS	()
		YAMINI SARANGI, IAS,PRINCIPAL SECY. TO GOVT. RURAL DEVELOPMENT DEPT.,ODISHA		//
65	D-CONTC/54919/2026	BIJAYA KUMAR JENA	ADV.	/ /
	CONTC/8012/2026	VS	VS	()
		DR.MAHESH MOHAN PANDA, DIRECTOR HEALTH SERVICE, ODISHA		//
66	D-CONTC/55030/2026	RASHMITA PRADHAN	ADV.	/ /
	CONTC/8013/2026	VS	VS	()
		GIRISH S.N., IAS		//
67	D-CONTC/54947/2026	BHAKTARAM BEHERA	ADV.	/ /
	CONTC/8014/2026	VS	VS	()
		YAMINI SARANGI, IAS		//
68	D-CONTC/54433/2026	SUJATA DASH	SOUMYA JYOTI BISWAL	/ /
	CONTC/8015/2026	VS	VS	()

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		SACHIN RAMACHANDRA JADHAV ,I.A.S		//
69	D-CONTC/54969/2026	RAMESH CHANDRA BEHERA	ADV.	/ /
	CONTC/8016/2026	VS	VS	()
		USHA PADHEE, IAS		//
70	D-CONTC/54987/2026	PADMA CHARAN MALLICK	ADV.	/ /
	CONTC/8017/2026	VS	VS	()
		MANOJ KUMAR PRADHAN, TAHASILDAR, NIMAPADA		//
71	D-CONTC/55052/2026	RAJASHREE SAHOO	ADV	/ /
	CONTC/8018/2026	VS	VS	()
		J SONAL,(I.A.S) COLLECTOR CUM EXECUTIVE MAGISTRATE JAGATSINGHPUR		//
72	D-CONTC/55133/2026	PRATIMA MOHANTA	ADV.	/ /
	CONTC/8019/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS		//
73	D-CONTC/55306/2026	SAROJA KANTA MOHAPATRA	ADV	/ /
	CONTC/8020/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, I.A.S.		//
74	D-CONTC/55242/2026	KHIROD KUMAR PATRA	ADV.	/ /
	CONTC/8021/2026	VS	VS	()
		AJINKYA B.MANE, I.P.S		//
75	D-CONTC/55305/2026	NABAKISHORE NAYAK	DILLIP KUMAR MOHAPATRA	/ /
	CONTC/8022/2026	VS	VS	()
		DR. THIRUMALA NAIK, PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//
76	D-CONTC/54849/2026	SRIDHAR @ SREEDHAR SRICHANDAN	BIBHUTI BHUSAN DASH	/ /
	CONTC/8023/2026	VS	VS	()
		YESHWANT KUMAR JETHWA, IPS		//
77	D-CONTC/54995/2026	AMIYA KUMAR RAJ	ADV.	/ /
	CONTC/8024/2026	VS	VS	()
		CHANCHAL RANA, IAS		//
78	D-CONTC/55120/2026	BIJAYA KUMAR PANIGRAHI	ADV.	/ /
	CONTC/8025/2026	VS	VS	()
		SUBHA SARMA, IAS		//
79	D-CONTC/48480/2026	BASANTA KUMAR NAYAK	ADV.	/ /
	CONTC/8026/2026	VS	VS	()
		HEMANTA SHARMA, SECRETARY, HOME DEPARTMENT, BHUBANESWAR		//

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80	D-CONTC/55340/2026	RANJAN KUMAR MALLIK	ADV.	/ /
	CONTC/8027/2026	VS	VS	()
		ASWATHY S., IAS, COMMNR. CUM SECY. TO GOVT. DEPT. OF HEALTH AND F.W,ODISHA		//
81	D-CONTC/55091/2026	SAGARIKA JENA	AJAYA KUMAR PRADHAN	/ /
	CONTC/8028/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT		//
82	D-CONTC/55515/2026	SUCHITRA SAHOO	ADV.	/ /
	CONTC/8029/2026	VS	VS	()
		N.THIRUMALA NAIK, IAS		//
83	D-CONTC/55518/2026	SHUSANTA KUMAR SAHOO	SUDEEPTA KUMAR SINGH	/ /
	CONTC/8030/2026	VS	VS	()
		ARVIND AGARWAL, IAS		//
84	D-CRLA/34126/2026	NIRMAL CHANDRA BARIK	SARAT KUMAR JENA	PADAMPUR /146 /2025
	CRLA/1101/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		STATE OF ODISHA		Spl/0000028/2025
85	D-CRLA/34524/2026	SHANKAR BAHADUR	ARIJEET MISHRA	SUNABEDA /105 /2025
	CRLA/1102/2026	VS	VS	SPECIAL JUDGE,KORAPUT(Koraput)
		STATE OF ODISHA		TR/0000084/2026
86	D-CRLMC/35395/2026	JUAKIN BIRA	PANCHANAN PANIGRAHI	BADABAZAR /23 /2007
	CRLMC/4321/2026	VS	VS	2ND A.D.J.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		Spl/0000001/2007
87	D-CRLMC/34398/2026	ARABINDA SAMANTARAY	SUBASH CHANDRA PUSPALAKA	/ /0
	CRLMC/4322/2026	VS	VS	JUDGE FAMILY COURT, KENDRAPARA
		PRAVASINI ROUT@SAMANTARAY		IA/0000047/2023
88	D-CRLMC/35275/2026	BALAJI SAHU	BIJAYA KUMAR RAGADA	/ /0
	CRLMC/4323/2026	VS	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
		STATE OF ODISHA		ST/0000302/2013
89	D-CRLMC/23478/2026	INFORMANT	MANJULATA DAS	PARADEEP LOCK /234 /2026
	CRLMC/4324/2026	VS	VS	EXECUTIVE MAGISTRATE,KUJANG(Jag
		STATE OF ODISHA		CRMC/0000036/2026
90	D-CRLMC/35021/2026	SANJAYA KUMAR SWAIN	LALIT NARAYAN PATTNAIK	JATNI P.S. /181 /2016
	CRLMC/4325/2026	VS	VS	J.M.F.C.,JATNI(Khordha)
		STATE OF ODISHA		GR/0000507/2016
91	D-CRLMC/35132/2026	MIHIR NAYAK	SURYA NARAYAN MISHRA	NIALI /60 /2022

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	CRLMC/4326/2026	VS	VS	J.M.F.C.,NIALI(Cuttack)
		STATE OF ODISHA		GR/0000055/2022
92	D-CRLMC/35401/2026	TAPASWINI PRADHAN	DURGA PRASAD JENA	/ /
	CRLMC/4327/2026	VS	VS	A.D.J.,TALCHER(Anugul)
		BISHAMBAR DEHURI		CRA/0000004/2026
93	D-CRLMC/35416/2026	PRAMOD KUMAR MANDHATA	SHIB SHANKAR MOHANTY	CHANDAKA P.S. /97 /2018
	CRLMC/4328/2026	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		GR/0000645/2018
94	D-CRLMC/34510/2026	NARENDRA PRADHAN	ARIJEET MISHRA	BHARATPUR PS /669 /2025
	CRLMC/4329/2026	VS	VS	AD-HOC A.D.J.(FTSC-II),BHUBANESWA
		STATE OF ODISHA		TR/0000642/2025
95	D-CRLMC/31492/2026	RAMA KRUSHNA JAMADAR	SOUBHAGYA KUMAR DASH	RAMAGIRI /5 /2025
	CRLMC/4330/2026	VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gaj
		STATE OF ODISHA		Spl/0000003/2025
96	D-CRLMC/35409/2026	RADHANATH SAHOO	BISHNU PRASAD PRADHAN	NAYAPALLI P.S. /712 /2026
	CRLMC/4331/2026	VS	VS	J.M.F.C.(III),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001312/2026
97	D-CRLMC/35602/2026	APARNA DEY	ARIJEET MISHRA	MOHULDIHA /39 /2022
	CRLMC/4332/2026	VS	VS	CIVIL JUDGE (JD) CUM JMFC, THAKUR
		STATE OF ODISHA		ICC/0000006/2025
98	D-CRLMP/34842/2026	RABI RANJAN NAIK @ NAYAK	PURNA CHANDRA DAS	/ /0
	CRLMP/2017/2026	VS	VS	()
		STATE OF ODISHA		//
99	D-CRLMP/35417/2026	RINA SENAPATI	SUJIT KUMAR ACHARYA	/ /0
	CRLMP/2018/2026	VS	VS	()
		STATE OF ODISHA		//
100	D-CRLMP/27174/2026	BIDYADHAR BARIK	GOKULANANDA PARIDA	/ /0
	CRLMP/2019/2026	VS	VS	()
		STATE OF ODISHA		//
101	D-CRLMP/35212/2026	PRASANTA KUMAR DASH	ALEKHA KUMAR SAHOO	EOW,BHUBANESWAR /04 /2024
	CRLMP/2020/2026	VS	VS	()
		STATE OF ODISHA		//
102	D-CRLMP/35298/2026	RAGHUNATH MALLICK	BYOMAKESH TRIPATHY	/ /0
	CRLMP/2021/2026	VS	VS	()

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		STATE OF ODISHA		//
103	D-CRLMP/35593/2026	SATYAJIT SAHOO	SWAPNIL ROY	BIDANASI /125 /2026
	CRLMP/2022/2026	VS	VS	()
		STATE OF ODISHA		//
104	D-CRLMP/35445/2026	TRINATH BEHERA	PRIYA RANJAN SINGH	/ /0
	CRLMP/2023/2026	VS	VS	()
		STATE OF ODISHA		//
105	D-CRLMP/35295/2026	SHEETAL SAHOO	SATYAJIT MOHAPATRA	/ /0
	CRLMP/2024/2026	VS	VS	JUDGE FAMILY COURT,BALASORE(Bal
		SMARAK SAHOO		Crp/0000208/2024
106	D-CRLREV/32285/2026	SATYABRATA MOHAPATRA	SARADA PRASAD DASH	/ /0
	CRLREV/864/2026	VS	VS	DISTRICT AND SESSIONS JUDGE,ANGU
		SUJIT KUMAR NAIK		CRA/0000015/2026
107	D-CRLREV/35219/2026	SUKADEV BISWAL	PABITRA KUMAR NAYAK	/ /0
	CRLREV/865/2026	VS	VS	A.D.J.,JHARSUGUDA(Jharsuguda)
		AJIT KUMAR ROUT		CRA/0000003/2024
108	D-EXP/47955/2026	MOHAMMAD YAKUB	DURGA PRASAD JENA	/ /
	EXP/181/2026	VS	VS	()
		COMMISSIONER CUM SECRETARY TO GOVT. OF ODISHA, BHUBANESWAR		//
109	D-EXP/47910/2026	ANTARYAMI PRADHAN	JITENDRA KUMAR DIGAL	/ /
	EXP/182/2026	VS	VS	()
		SANGRAM KESHARI MOHAPATRA, RDC, BERHAMPUR		//
110	D-EXP/41726/2026	PRAFULLA CHANDRA SAMAL	SADASIVA PATRA (1)	/ /
	EXP/183/2026	VS	VS	()
		SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.		//
111	D-FAO/54628/2026	NIRANJAN SINGH	SIDHANT DWIBEDI	/ /
	FAO/1065/2026	VS	VS	COMMISSIONER EMPLOYEES'S COMPE
		M/S. NEW INDIA ASSURANCE CO LTD., JAGATSINGHPUR		EC/0000006/2025
112	D-FAO/55037/2026	MADHUSUDAN DASH	BIBHUTI KESHARI BISWAL	/ /
	FAO/1066/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000468/2012
113	D-FAO/55036/2026	TAPASWINI PANI	BIBHUTI KESHARI BISWAL	/ /
	FAO/1067/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000468/2012

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114	D-FAO/54670/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SAGADAPATA, KEONJHAR	KUNAL KUMAR SWAIN	/ /
	FAO/1068/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0003157/2017
115	D-LAA/50989/2026	GENERAL MANAGER, EAST COAST RAILWAY, BHUBANESWAR	AJAY KUMAR ROY, SR.PANEL COUNSEL, GOVT. OF INDIA	/ /
	LAA/211/2026	VS	VS	PO, LA, R AND RA (ND), SAMBALPUR(S
		SUNANDA PANDA		LA/0000191/2024
116	D-MACA/33818/2026	RAMA CHANDRA OJHA	SUBHASIS MOHAPATRA	/ /
	MACA/1095/2026	VS	VS	3RD M.A.C.T.,JAJPUR(Jajapur)
		SK. ABDUL OHID		Mac/0000089/2021
117	D-MACA/29116/2026	GYANA PRAKASH PANDA	SUBHASIS MOHAPATRA	/ /
	MACA/1096/2026	VS	VS	3RD M.A.C.T.,JAJPUR(Jajapur)
		SK. ABDUL OHID		Mac/0000088/2021
118	D-MACA/51112/2026	ANITA BARIK	DURGA CHARAN DEY	/ /
	MACA/1097/2026	VS	VS	3RD A.D.J., CUTTACK(Cuttack)
		SHAIN PARWEEN		Mac/0000613/2023
119	D-MACA/49818/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., GANJAM	MAHITOSH SINHA	/ /
	MACA/1098/2026	VS	VS	A.D.J.,ASKA(Ganjam)
		BANITA KUMARI PRADHAN		Mac/0000128/2017
120	D-MACA/51835/2026	DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE CO.LTD., BBSR	SANTOSH KUMAR MOHANTY	/ /
	MACA/1099/2026	VS	VS	7TH M.A.C.T.,BHUBANESWAR(Khordha
		MIR SAMIULLA		Mac/0000087/2006
121	D-MACA/52225/2026	MANAGER IN CHARGE, ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANTA KUMAR MAHALI	/ /
	MACA/1100/2026	VS	VS	1ST M.A.C.T, BOUDH(Baudh)
		PRAMILA JHANKAR		Mac/0000006/2024
122	D-MACA/51419/2026	THE MANAGER, T.P.HUB, THE ORIENTAL INSURANCE CO. LTD.	SANTOSH KUMAR MOHANTY	/ /
	MACA/1101/2026	VS	VS	IV MACT,PURI(Puri)
		KUMARI DALEI		Mac/0000141/2016
123	D-MACA/33835/2026	NIGAMANANDA KAR	SUBHASIS MOHAPATRA	/ /
	MACA/1102/2026	VS	VS	1ST M.A.C.T., JAJPUR(Jajapur)
		UTTAM KUMAR MOHANTY		Mac/0000090/2021
124	D-RSA/38046/2026	ANURADHA BOSE	ALEKH CHANDRA MOHANTY	/ /
	RSA/600/2026	VS	VS	A.D.J.,KHALLIKOTE(Ganjam)
		DEEPALI BOSE		RFA/0000002/2025
125	D-RSA/29272/2026	SUSHANTA KUMAR PUJARI	SURYASNATA MOHAPATRA	/ /

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	RSA/601/2026	VS	VS	()
		HEMALATA NANDA@PUJARI		//
126	D-RSA/52496/2026	SUBODH CHANDRA DANI	PRABIR KUMAR PRADHAN	/ /
	RSA/602/2026	VS	VS	A.D.J.,BOUDH(Baudh)
		INDIAN BANK		RFA/0000007/2022
127	D-RVWPET/49490/2026	UNION OF INDIA	GOPAL KRISHNA NAYAK (CENTRAL GOVT. COUNSEL)	/
	RVWPET/253/2026	VS	VS	()
		KALINDI CHARAN MOHAPATRA		//
128	D-STREV/54702/2026	M/S. IMS INDUSTRIES, CUTTACK	KAJAL SAHOO	/ /
	STREV/41/2026	VS	VS	JUDICIAL MEMBER, ODISHA SALES TA
		STATE OF ODISHA		SA/0000053/2021
129	D-WA/49679/2026	SUNITA DASH @TRIPATHY	GOUTAM KUMAR ACHARYA, SR.ADV.	/ /
	WA/1555/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-WA/50041/2026	HARESH PODHA	AKSHAYA KUMAR NAYAK	/ /
	WA/1556/2026	VS	VS	()
		STATE OF ODISHA		//
131	D-WA/50925/2026	SIBARAM NAYAK	SANJIB MOHANTY	/ /
	WA/1557/2026	VS	VS	()
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BHUBANESWAR		//
132	D-WA/53896/2026	STATE OF ODISHA	DEBASISH TRIPATHY,A.G.A	/ /
	WA/1558/2026	VS	VS	()
		MAMATA KUMARI SAHU		//
133	D-WA/51588/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1559/2026	VS	VS	()
		JAYARAM SAHU		//
134	D-WP(C)/54746/2026	KALYANI NAYAK	SIDHANT KUMAR JENA	/ /
	WP(C)/38525/2026	VS	VS	()
		STATE OF ODISHA		//
135	D-WP(C)/54842/2026	BIJAYA @ BIJAY KUMAR BHOI	KOUSIK ANANDA GURU	/ /
	WP(C)/38526/2026	VS	VS	()
		STATE OF ODISHA		//
136	D-WP(C)/54707/2026	SRIDHAR PRADHAN	SWAPNIL ROY	/ /
	WP(C)/38527/2026	VS	VS	()

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		STATE OF ODISHA		//
137	D-WP(C)/55098/2026	NIRMAL CHANDRA TRIPATHY	MANAS RANJAN PRADHAN	/ /
	WP(C)/38528/2026	VS	VS	()
		STATE OF ODISHA		//
138	D-WP(C)/51726/2026	RAMA CHANDRA MAJHI	LAXMIKANTA MOHANTY	/ /
	WP(C)/38529/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-WP(C)/54736/2026	HAREKRUSHNA MOHANTY	SUKANTA KUMAR NAYAK (2)	/ /
	WP(C)/38530/2026	VS	VS	()
		APARAJITA DAS		//
140	D-WP(C)/55136/2026	JAYAKRISHNA PANDA	TUSAR KUMAR MISHRA	/ /
	WP(C)/38531/2026	VS	VS	()
		STATE OF ODISHA		//
141	D-WP(C)/54907/2026	PANKAJBASINI PANDA	PRONOY MOHANTY	/ /
	WP(C)/38532/2026	VS	VS	()
		STATE OF ODISHA		//
142	D-WP(C)/54691/2026	AJAY KUMAR NAYAK	DEBABRATA RATH	/ /
	WP(C)/38533/2026	VS	VS	()
		CANARA BANK, CUTTACK		//
143	D-WP(C)/55022/2026	M/S KRISHNA ENTERPRISERS	ATUL TRIPATHY	/ /
	WP(C)/38534/2026	VS	VS	()
		STATE OF ODISHA		//
144	D-WP(C)/54739/2026	MANAGING COMMITTEE OF PROJECT GIRLS HIGH SCHOOL RENGALI DAM SITE,ANGUL	SAMEER KUMAR DAS	/ /
	WP(C)/38535/2026	VS	VS	()
		STATE OF ODISHA		//
145	D-WP(C)/54708/2026	BIJAYA KUMAR PATRO	SWAPNIL ROY	/ /
	WP(C)/38536/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-WP(C)/51727/2026	BARSA SOREN	LAXMIKANTA MOHANTY	/ /
	WP(C)/38537/2026	VS	VS	()
		STATE OF ODISHA		//
147	D-WP(C)/54700/2026	SUDHIR KUMAR SAHU	SHARMISTHA SAMAL	/ /
	WP(C)/38538/2026	VS	VS	()
		STATE OF ODISHA		//

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148	D-WP(C)/55003/2026	SRIKANTA KUMAR MISHRA	ATUL TRIPATHY	/ /
	WP(C)/38539/2026	VS	VS	()
		STATE OF ODISHA		//
149	D-WP(C)/55043/2026	DINABANDHU PANDA	NARESH CHANDRA JENA	/ /
	WP(C)/38540/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WP(C)/53099/2026	RAJESH PATRA	SATRUGHNA DASH (A)	/ /
	WP(C)/38541/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-WP(C)/54448/2026	KAILASH CHANDRA ACHARYA	ARUPANANDA GOSWAMY	/ /
	WP(C)/38542/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/54997/2026	EMPRITI DUTTA	NIHAL RATH	/ /
	WP(C)/38543/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-WP(C)/54158/2026	PRADEEP KUMAR MALLICK	NARAYAN PRASAD PARIJA	/ /
	WP(C)/38544/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-WP(C)/54850/2026	BIRANCHI BEHERA	PABITRA KUMAR NAYAK	/ /
	WP(C)/38545/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-WP(C)/55171/2026	SUJIT KUMAR GIRI	LAXMIKANTA MOHANTY	/ /
	WP(C)/38546/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/54999/2026	MANIBHADRA NAYAK	SATYA NARAYAN MISHRA 4	/ /
	WP(C)/38547/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-WP(C)/54619/2026	AJOY KUMAR NAYAK	SIBASIS SAMANTARAY	/ /
	WP(C)/38548/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/54840/2026	NANDINI SETHI	ARUN KUMAR PATRA	/ /
	WP(C)/38549/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/55186/2026	BASANTA KUMAR NAIK	MANAS RANJAN PRADHAN	/ /

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	WP(C)/38550/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/55178/2026	TANMAY KUMAR BARIK	LAXMIKANTA MOHANTY	/ /
	WP(C)/38551/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/54932/2026	GOUTAM MAJHI	SANGRAM JENA	/ /
	WP(C)/38552/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/55181/2026	SAURA RANJAN MOHANTA	LAXMIKANTA MOHANTY	/ /
	WP(C)/38553/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/55000/2026	SANTOSH KUMAR MOHANTY	SAILABALA JENA	/ /
	WP(C)/38554/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/54924/2026	BAJAKA MALIK	ANIRUDHA DAS	/ /
	WP(C)/38555/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/54936/2026	SANTOSH KUMAR PATEL	SANGRAM JENA	/ /
	WP(C)/38556/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/54676/2026	DILILP KUMAR ACHARYA	MOHENDRA KUMAR MOHAPATRO	/ /
	WP(C)/38557/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/51876/2026	KIRAN KUMARI MOHAPATRA @ KIRAN MOHAPATRA	SOUMYA MISHRA	/ /
	WP(C)/38558/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/54750/2026	SAGARIKA BIBHUTIRAY	SHASHI BHUSAN JENA	/ /
	WP(C)/38559/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/54939/2026	BASIR KHAN	AKSHAYA KUMAR SUBUDHI	/ /
	WP(C)/38560/2026	VS	VS	()
		SIDHIA KHAN		//
170	D-WP(C)/54993/2026	PRABHAT KUMAR JENA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38561/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/55191/2026	MADAN MOHAN PRADHAN	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/38562/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/49372/2026	NARAYAN SAHOO	BIBHUDHANANDA MUDULI	/ /
	WP(C)/38563/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/54015/2026	SABITA GIRI	SAPAN KUMAR PAL	/ /
	WP(C)/38564/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/54994/2026	ANKURA CHARAN BEHERA	SAILABALA JENA	/ /
	WP(C)/38565/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/27751/2026	TANMAY MISHRA	SOURAV DAS	/ /
	WP(C)/38566/2026	VS	VS	()
		RESERVE BANK OF INDIA,HEAD OFFICER, MUMBAI		//
176	D-WP(C)/51446/2026	TANAY KUMAR NANDI	LAXMIKANTA MOHANTY	/ /
	WP(C)/38567/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/48302/2026	ABHISHEK PANI	SANJAY KUMAR PATRA	/ /
	WP(C)/38568/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/54996/2026	ALOK PRADHAN	ATUL TRIPATHY	/ /
	WP(C)/38569/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/55072/2026	MADAN MOHAN DORA	MANAS RANJAN PRADHAN	/ /
	WP(C)/38570/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/55193/2026	GADADHAR PRADHAN	JIBAN RANJAN DASH	/ /
	WP(C)/38571/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/53682/2026	RAJIB LOCHAN SAHU	INDRAMANI SAHOO	/ /
	WP(C)/38572/2026	VS	VS	()
		STATE OF ODISHA		//

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182	D-WP(C)/55338/2026	MAHESH KUMAR PANDA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/38573/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/55096/2026	BASUDEB MISHRA	MANAS RANJAN PRADHAN	/ /
	WP(C)/38574/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/54844/2026	BHASKAR SWAIN	DEEPAK KUMAR PANI	/ /
	WP(C)/38575/2026	VS	VS	()
		STATE BANK OF INDIA, BHUBANESWAR		//
185	D-WP(C)/55514/2026	ALOK KUMAR BISWAL	RAJIB RATH	/ /
	WP(C)/38576/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/54846/2026	KANHA S.S.G.,MAYURBHANJ	ARIJEET MISHRA	/ /
	WP(C)/38577/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/54940/2026	SABITRI PRADHAN	DIPTIRANJAN MOHAPATRA	/ /
	WP(C)/38578/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/54526/2026	KARTIKA MOHANANDA	RABINDRA KUMAR PATNAIK	/ /
	WP(C)/38579/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/54980/2026	KEDARNATH TRIPATHY	MANORANJAN MOHAPATRA	/ /
	WP(C)/38580/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/55089/2026	DURJYODHAN DORA	MANAS RANJAN PRADHAN	/ /
	WP(C)/38581/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/54989/2026	REENA BALA DASH	AMITAV TRIPATHY	/ /
	WP(C)/38582/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/53076/2026	LAXMIPRIYA PRUSTY	BIDYALOK MOHAPATRA	/ /
	WP(C)/38583/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/55149/2026	AMBUJ NATH	ACHYUTANANDA PATTANAIK	/ /

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	WP(C)/38584/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/54511/2026	KARTIKESWAR SETHY	LAXMIKANTA MOHANTY	/ /
	WP(C)/38585/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/55163/2026	PRADEEP BASURI	LAXMIKANTA MOHANTY	/ /
	WP(C)/38586/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/54649/2026	M/S SRI BHARATGAS(SAP/CONSUMER CODE 130729), CUTTACK	RANJAN KUMAR ROUT	/ /
	WP(C)/38587/2026	VS	VS	()
		BHARAT PETROLEUM CORPORATION LIMITED, MUMBAI		//
197	D-WP(C)/54915/2026	SWATI SUCHARITA PADHI	SANGRAM JENA	/ /
	WP(C)/38588/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/54917/2026	SANJIB KUMAR NATH	SANGRAM JENA	/ /
	WP(C)/38589/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/55148/2026	M/S.OMM NARAYANI TRANSPORT, DHENKANAL	BHABANI SANKAR DAS	/ /
	WP(C)/38590/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/54918/2026	PANKAJINI NAIK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/38591/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/54928/2026	PRAKASH KUMAR SAHU	SANGRAM JENA	/ /
	WP(C)/38592/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/55140/2026	SANGITARANI RANJIT	LAXMIKANTA MOHANTY	/ /
	WP(C)/38593/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/55147/2026	PRANAY KUMAR NANDA	LAXMIKANTA MOHANTY	/ /
	WP(C)/38594/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/54900/2026	DR. BHABANI SHANKAR SAHOO	ABHISHEK DASH	/ /
	WP(C)/38595/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/54903/2026	CENTRE FOR CHILD WELFARE AND SOCIAL DEVELOPMENT, KHORDA	PRAKASH KUMAR JENA	/ /
	WP(C)/38596/2026	VS	VS	()
		COMMISSIONER OF INCOME TAX, (EXEMPTION) HYDERABAD		//
206	D-WP(C)/39225/2026	UNION OF INDIA	SATYA SINDHU KASHYAP,SR. PANEL COUNSEL	/ /
	WP(C)/38597/2026	VS	VS	()
		VIJOY KUMAR PANDA		//
207	D-WP(C)/51435/2026	BANSHILAL SATNAMI	TUSAR KUMAR MISHRA	/ /
	WP(C)/38598/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/55189/2026	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA KENDRA, BALASORE	JIBAN RANJAN DASH	/ /
	WP(C)/38599/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/55064/2026	RAJARANI MAITHILI BEHERA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38600/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/54549/2026	UNITED SAMITI ACTION, KENDRAPARA	ASHOK KUMAR MOHANTY	/ /
	WP(C)/38601/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/53869/2026	PRANATI PANDA	SANJIB KUMAR BHANJADEO	/ /
	WP(C)/38602/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/54921/2026	UPENDRA NANDA	SANGRAM JENA	/ /
	WP(C)/38603/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/54751/2026	M/S GALAXY ENTERPRISES, GANJAM	BIBHUTI BHUSAN PANDA	/ /
	WP(C)/38604/2026	VS	VS	()
		ADDITIONAL COMMISSIONER OF STATE TAX CT AND GST, GANJAM		//
214	D-WP(C)/55069/2026	MANORANJAN JENA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38605/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/55076/2026	MURALIDHAR DALABEHERA	MANAS RANJAN PRADHAN	/ /
	WP(C)/38606/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/54590/2026	PADMINI LENKA	BHABANI SHANKAR DASPARIDA	/ /
	WP(C)/38607/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/54823/2026	ALI HUSSAIN	AJAYA KUMAR NANDA	/ /
	WP(C)/38608/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/54892/2026	CHIEF EXECUTIVE OFFICER, TPNODL LTD., BALASORE	PRASANTA KUMAR TRIPATHY	/ /
	WP(C)/38609/2026	VS	VS	()
		SARBESWAR BEHERA		//
219	D-WP(C)/55032/2026	SARAT CHANDRA NAYAK	KSHIROD KUMAR ROUT	/ /
	WP(C)/38610/2026	VS	VS	()
		BRANCH MANAGER, UCO BANK, JAJPUR		//
220	D-WP(C)/55012/2026	MD.HABIBULLAH KHAN	BIREN SANKAR TRIPATHY	/ /
	WP(C)/38611/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/55083/2026	AKRURA JENA	MANAS RANJAN PRADHAN	/ /
	WP(C)/38612/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/54685/2026	ANANDA PANDA	LAXMIKANTA BEHERA	/ /
	WP(C)/38613/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/54956/2026	AJIT KUMAR MALLICK	ANIRUDHA DAS	/ /
	WP(C)/38614/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/54898/2026	THE CHIEF EXECUTIVE OFFICER, TPNODL LTD, BALASORE	PRASANTA KUMAR TRIPATHY	/ /
	WP(C)/38615/2026	VS	VS	()
		ABHIMANYU DAS		//
225	D-WP(C)/54856/2026	PRADIP KUMAR BARIK	SAMARENDRA MOHANTY	/ /
	WP(C)/38616/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/55074/2026	SUNITA LIMA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38617/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/55511/2026	SUSHANTA KUMAR BEHERA	ABHIJIT DAS	/ /

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	WP(C)/38618/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/54920/2026	KRUSHNA CHANDRA MALLICK	ANIRUDHA DAS	/ /
	WP(C)/38619/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/55014/2026	BALARAM SAMAL	SAILABALA JENA	/ /
	WP(C)/38620/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/54957/2026	RASHMI RANJAN BOHIDAR	SIBAPRASAD PATI	/ /
	WP(C)/38621/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/55025/2026	SURESH CHANDRA NAYAK	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/38622/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/54872/2026	M/S MAA MANGALA INDUSTRIES PVT LTD	MANISHA AGARWAL	/ /
	WP(C)/38623/2026	VS	VS	()
		THE CHIEF COMMISSIONER CGST AND CENTRAL EXCISE AND CUSTOMS		//
233	D-WP(C)/55527/2026	DIBYALOCHAN PATEL	SWARAJ PATEL	/ /
	WP(C)/38624/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/54962/2026	DEBENDRANATH SAHOO	PRASANTA KUMAR MISHRA	/ /
	WP(C)/38625/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/55227/2026	BISHNU CHARAN BHOI	SWAPNIL ROY	/ /
	WP(C)/38626/2026	VS	VS	()
		STATE OF ODISHA		//
236	D-WP(C)/55077/2026	NABAGHAN KHAMARI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38627/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/43366/2026	KALPANA NAYAK	SANDHYARANI PANI	/ /
	WP(C)/38628/2026	VS	VS	()
		THE PRINCIPAL SECRETARY OF GOVERMENT DEPTT. OF AGRICULTURE AND FARMERS EMPOWERMENT, BHUBANESWAR		//
238	D-WP(C)/55302/2026	REETA SATAPATHY	SWETALINA PANDA	/ /
	WP(C)/38629/2026	VS	VS	()

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		BASANTA KUMAR SATAPATHY		//
239	D-WP(C)/55079/2026	BIBHUDATTA UPADHYAYA	SAROJA KANTA SAMAL	/ /
	WP(C)/38630/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/55057/2026	SUKANTA KUMAR PATTANAYAK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38631/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/55001/2026	SUNIL KUMAR PATI	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38632/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/46050/2026	BIBHUTI BHUSAN BEHERA	SATYA RANJAN MOHAPATRA	/ /
	WP(C)/38633/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/54967/2026	CHANDRA SINGH BAHLA	PRASANTA KUMAR MISHRA	/ /
	WP(C)/38634/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/55059/2026	MANORANJAN BEHERA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38635/2026	VS	VS	()
		STATE OF ODISHA		//
245	D-WP(C)/55132/2026	RABINDRA KUMAR MUNDA	PRAMOD KUMAR JENA	/ /
	WP(C)/38636/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/52438/2026	KAMBUPANI KHAMARI	JAMINIKANTA DAS	/ /
	WP(C)/38637/2026	VS	VS	()
		ODISHA GRAMYA BANK, KHURDA		//
247	D-WP(C)/54973/2026	MANMATH NATH PATRA	DIPTI RANJAN MOHAPATRA	/ /
	WP(C)/38638/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/55067/2026	SANJAYA KUMAR SA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38639/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/55153/2026	PANKAJINI MOHANTA	LAXMIKANTA MOHANTY	/ /
	WP(C)/38640/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/54998/2026	DURYODHAN ROUT	SAILABALA JENA	/ /
	WP(C)/38641/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/55006/2026	PRAGNYA PARAMITA PRADHAN	NIHAL RATH	/ /
	WP(C)/38642/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/55162/2026	SUNANDA FLORARANI MUNDU	PRATAP KUMAR BEHERA	/ /
	WP(C)/38643/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/55007/2026	AKSHAYA KUMAR BARIK	SAILABALA JENA	/ /
	WP(C)/38644/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/55167/2026	BIPIN BIHARI ROUT	PRATAP KUMAR BEHERA	/ /
	WP(C)/38645/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/55221/2026	SATRUGHNA SAHU	SWAPNIL ROY	/ /
	WP(C)/38646/2026	VS	VS	()
		STATE OF ODISHA		//
256	D-WP(C)/55222/2026	LAXMIDHARA BARIK	SWAPNIL ROY	/ /
	WP(C)/38647/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/55004/2026	NIRUPAMA SOI	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38648/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/46888/2026	PRASANA KUMAR DAS	NARESH CHANDRA JENA	/ /
	WP(C)/38649/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/55154/2026	BISWOJIT SETHY	GYANA RANJAN SETHI	/ /
	WP(C)/38650/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/55160/2026	SUDESHNA SAIBALINI SETHI	GYANA RANJAN SETHI	/ /
	WP(C)/38651/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/54259/2026	ANIL KUMAR NAYAK	ATUL TRIPATHY	/ /

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	WP(C)/38652/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/55231/2026	SUDHANSUBALA PATTANAIK	PRANAB RANJAN CHHATOI	/ /
	WP(C)/38653/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/55144/2026	ANASUYA PADHY	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38654/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/55009/2026	BANDHU SETHI	SAILABALA JENA	/ /
	WP(C)/38655/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/55520/2026	BICHITRANANDA ROUT	PRABHAKAR SABAT	/ /
	WP(C)/38656/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/55020/2026	NARAYANI FOUNDATION OF EDUCATIONAL AND CHARITABLE TRUST	DIBYA JYOTI SAHOO	/ /
	WP(C)/38657/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/55223/2026	PRASANNA KUMAR NAYAK	SWAPNIL ROY	/ /
	WP(C)/38658/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/54925/2026	MEGHANAD KHANDA	SANGRAM JENA	/ /
	WP(C)/38659/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/55023/2026	HADIANI SINGH	ALOK KUMAR PANDA	/ /
	WP(C)/38660/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/55145/2026	SIBANI PANDA	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38661/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/55569/2026	SHANTILATA MISHRA	SAILAZA NANDAN DAS	/ /
	WP(C)/38662/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/55234/2026	AJAYA KUMAR SAHOO	SITANSU MOHAN SINGH	/ /
	WP(C)/38663/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/55190/2026	JYOTIRMAYEE PRADHAN	KSHIROD KUMAR ROUT	/ /
	WP(C)/38664/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/55141/2026	SAMBHUNATH SINGH	PRAMOD KUMAR JENA	/ /
	WP(C)/38665/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/55299/2026	RAMESH CHANDRA PADHI	SANJAY KUMAR DAS	/ /
	WP(C)/38666/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/55277/2026	BINITA DASH	NALINI KANTA DASH	/ /
	WP(C)/38667/2026	VS	VS	()
		BRANCH MANAGER IDFC FIRST BANK, CUTTACK		//
277	D-WP(C)/55008/2026	BISWAMBAR ROUT	SAILABALA JENA	/ /
	WP(C)/38668/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/52948/2026	SWARNA PRAVA MOHAPATRA	JAYASHREE BISWAL	/ /
	WP(C)/38669/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/55230/2026	SUBHAS CHANDRA BISWAL	PRANAB RANJAN CHHATOI	/ /
	WP(C)/38670/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/55255/2026	RANJAN KUMAR BARIK	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/38671/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/54421/2026	MANAGING COMMITTEE OF JAGANNATH U.P.(M.E) SCHOOL, BALESWAR	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/38672/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/55554/2026	DR. SOMYA RANJAN BISWAL	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38673/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/55228/2026	ANJALIPRAVA SAHOO	PRANAB RANJAN CHHATOI	/ /
	WP(C)/38674/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/55229/2026	DR.BRAJA KISHORE NAYAK	PRANAB RANJAN CHHATOI	/ /
	WP(C)/38675/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/55501/2026	PRAMOD KUMAR SAHOO	SURYA PRATAP DEO	/ /
	WP(C)/38676/2026	VS	VS	()
		STATE OF ODISHA		//
286	D-WP(C)/55257/2026	BISWAJEET KUMAR HOTA	PRANAB RANJAN CHHATOI	/ /
	WP(C)/38677/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/55536/2026	M/S RUNGTA SONS PRIVATE LIMITED, KOLKATA	RASHMI RANJAN SWAIN	/ /
	WP(C)/38678/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/55256/2026	BANDITA SAHOO	PRANAB RANJAN CHHATOI	/ /
	WP(C)/38679/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/55247/2026	SRINIBAS SAHOO	PRAKASH KUMAR MISHRA	/ /
	WP(C)/38680/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/55392/2026	TRINATH SAHOO	SURENDRA KUMAR SAHOO	/ /
	WP(C)/38681/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/55285/2026	SHANTI RANJAN PRADHAN	AUROBINDA SAHOO	/ /
	WP(C)/38682/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/55027/2026	BHAKTA KUMAR SAHU	SIDHESWAR MALLIK	/ /
	WP(C)/38683/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/54880/2026	PRATAP PATTNAIK	LALIT KUMAR MAHARANA	/ /
	WP(C)/38684/2026	VS	VS	()
		ODISHA GRAMEEN BANK, BHUBANESWAR		//
294	D-WP(C)/46892/2026	PRABIR KUMAR DASH	NARESH CHANDRA JENA	/ /
	WP(C)/38685/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/55296/2026	SUSHANTA KUMAR BHAISAL	ABHAY KHANDELWAL	/ /

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	WP(C)/38686/2026	VS	VS	()
		COMMISSIONER OF CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH		//
296	D-WP(C)/52947/2026	DR.SARAT KUMAR PANIGRAHI	DURGESH NARAYAN RATH	/ /
	WP(C)/38687/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/55314/2026	DR. KRUSHNA CHANDRA PRADHAN	AUROBINDA SAHOO	/ /
	WP(C)/38688/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/53916/2026	MINATI HOTA	GOKHA BEHERA	/ /
	WP(C)/38689/2026	VS	VS	()
		GOVT.OF ODISHA		//
299	D-WP(C)/55313/2026	MANOJ KUMAR MOHAPATRA	AUROBINDA SAHOO	/ /
	WP(C)/38690/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/54883/2026	PRAMOD KUMAR SAHOO	SHASHI BHUSAN JENA	/ /
	WP(C)/38691/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/55184/2026	M/S.BHABANI SANKAR NAYAK, DHENKANAL	ABHASH GARNAIK	/ /
	WP(C)/38692/2026	VS	VS	()
		THE REGIONAL DIRECTOR, REGIONAL OFFICE, ESIC, BHUBANESWAR		//
302	D-WP(C)/55316/2026	SUDHARANI BEHERA	AUROBINDA SAHOO	/ /
	WP(C)/38693/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/55318/2026	SUBAL KUMAR GIRI	AUROBINDA SAHOO	/ /
	WP(C)/38694/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/53820/2026	PROF. BINAYAK RATH	GURU PRASAD MOHANTY	/ /
	WP(C)/38695/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/55412/2026	M/S N. K. STEELS	CHOUDHURY SATYAJIT MISRA	/ /
	WP(C)/38696/2026	VS	VS	()
		COMMISSIONER OF CT AND GST ODISHA		//
306	D-WP(C)/55028/2026	UDHABA BHOI	ANSHUMAN BEHERA	/ /
	WP(C)/38697/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/55320/2026	DEBANANDA ROUT	SURENDRA KUMAR SAHOO	/ /
	WP(C)/38698/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/53836/2026	JYOTSNAMAYEE SAHU	JAYASHREE BISWAL	/ /
	WP(C)/38699/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/55029/2026	SANGHAMITRA PATTANAYAK	KUMARESWAR MOHANTY	/ /
	WP(C)/38700/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/55416/2026	M/S P.D INFRASTRUCTURE	CHOUDHURY SATYAJIT MISRA	/ /
	WP(C)/38701/2026	VS	VS	()
		COMMISSIONER OF CT AND GST, ODISHA		//
311	D-WP(C)/55279/2026	TUSHAR KUMARI MISRO	RAMDAS ACHARY	/ /
	WP(C)/38702/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/55240/2026	SARAT CHANDRA GIRI	TUSHAR KANTA NAYAK	/ /
	WP(C)/38703/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/55407/2026	SHIBA @ AHIVA SUTAR	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/38704/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/55060/2026	JITENDRA KUMAR JENA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38705/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/55319/2026	MANJULATA BINDHANI	SURENDRA KUMAR SAHOO	/ /
	WP(C)/38706/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/54423/2026	AKSHYA KUMAR UDGATA	JYOTI RANJAN KHUNTIA	/ /
	WP(C)/38707/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/55150/2026	AJIT KUMAR SAHU	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38708/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/55397/2026	POURNAMASI JEMA @ SINGHDEO	DIPTI RANJAN BHOKTA	/ /
	WP(C)/38709/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-ABLAPL/35152/2026	SUSANTA MOHAPATRA	PRASANTA KUMAR NANDA	EOW,BHUBANESWAR /10 /2018
	ABLAPL/13314/2026	VS	VS	()
		STATE OF ODISHA (E.O.W)		//
320	D-ABLAPL/32702/2026	MAHESH LIMAGOCHHIA @ LIMGACHHIA	PRASANNA KUMAR RATH (1)	SINAPALI /329 /2025
	ABLAPL/13315/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-ABLAPL/35228/2026	SANDIP JENA	BADRINARAYAN PANDA	ALAKUNDA /209 /2026
	ABLAPL/13316/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-ABLAPL/35320/2026	SUBHAKANTA BISWAL @ SUBHA	AMITAV TRIPATHY	NAYAGARH /56 /2026
	ABLAPL/13317/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-ABLAPL/35354/2026	ABHISEK HATI	SOUMYA JYOTI BISWAL	CHANDRASEKHARPUR /1030 /2026
	ABLAPL/13318/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-ABLAPL/35427/2026	SIBARAM MUNI	RUPESH KUMAR MOHANTY	GANGAPUR (ASKA) /555 /2026
	ABLAPL/13319/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-ABLAPL/35180/2026	TARUN KUMAR SINGH @ TARUN SINGH	ASIT KUMAR OTTA	BARIPADA TOWN /693 /2026
	ABLAPL/13320/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
		STATE OF ODISHA		CT/0001251/2026
326	D-ABLAPL/35369/2026	RANJIT KUMAR SWAIN	ACHYUTANANDA PATTANAIK	MAHANGA /128 /2026
	ABLAPL/13321/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-ABLAPL/35372/2026	SUSHANT SINGH @ SANIA SINGH	JYOTIRMAYA SAHOO	K.NUAGAON /183 /2026
	ABLAPL/13322/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-ABLAPL/34378/2026	SANKAR SAHU	JITENDRA SAMANTARAY	GOSANINUAGAM /366 /2026
	ABLAPL/13323/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/34889/2026	ZIARUDDIN KHAN@ LITU	MOHAMMAD AKRAM	INDUSTRIAL ESTATE PS /342 /2026

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	ABLAPL/13324/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/35381/2026	MADHUSMITA JENA	SURENDRA KUMAR BISWAL	KAMARDA /183 /2026
	ABLAPL/13325/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/35079/2026	MANASH BEHERA	DEEPAK KU SAHOO	MARSHAGHAI /441 /2026
	ABLAPL/13326/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/35392/2026	SANKAR NAIK	SANTOSH KUMAR MAHANTY	BHANJANAGAR /327 /2020
	ABLAPL/13327/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/35397/2026	NILA @NILAMANI ROUT	SUKANTA KUMAR DALAI	BARANGA /573 /2026
	ABLAPL/13328/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/35355/2026	KESHAB KIRSANI @ KESHAB KIRSHANI	JAJATI KESHARI KHUNTIA	MACHHKUND /60 /2023
	ABLAPL/13329/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/35335/2026	ABHI DAS @ ABHIRAM DAS	MANAS KUMAR CHAND	GHASIPURA /459 /2026
	ABLAPL/13330/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/35435/2026	AJIT NAYAK	DEEPAK KU SAHOO	PATKURA /289 /2026
	ABLAPL/13331/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/35273/2026	ANADI MAHANANDA	ARJUNA CHARANA BEHERA	BARPALLI /30 /2026
	ABLAPL/13332/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/34770/2026	SRIKANT SAHOO	BIREN SANKAR TRIPATHY	BANKI /601 /2026
	ABLAPL/13333/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/35529/2026	RABINDRA JENA	SUJIT KUMAR PATTNAIK	POLASARA PS /173 /2026
	ABLAPL/13334/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/35531/2026	SANTOSH PATRA @ A.SANTOSH PATRA	JYOTIRMAYA SAHOO	DHARAKOT PS /227 /2024
	ABLAPL/13335/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/35559/2026	SWADESH DAS @TUTU	SUDEEP KUMAR SARANGI	RAGHUNATHPUR /223 /2026
	ABLAPL/13336/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/35566/2026	GUDU @GUDDU @NALINIKANTA MOHANTY	DEEPALI MAHAPATRA	MANCHESWAR P.S. /867 /2026
	ABLAPL/13337/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/35550/2026	RATNA @ RATNAKAR KUMBHAR	SK. ZAFARULLA	MANAMUNDA /461 /2026
	ABLAPL/13338/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/35556/2026	NANDA KISHORE JENA @NANDA KISHOR JENA	ARUN KUMAR BEHERA	/ /0
	ABLAPL/13339/2026	VS	VS	()
		STATE OF ORISSA		//
345	D-ABLAPL/34718/2026	PRADIP KUMAR CHHANDA	BIKRAM CHANDRA GHADEI	/ /0
	ABLAPL/13340/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/35585/2026	BANTU AGRAWAL	UPASIKA SAMANTARAY	SONEPUR /398 /2026
	ABLAPL/13341/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/21105/2026	PRADYUMNA KUMAR SWAIN	SUSANTA KUMAR ROUT	MANCHESWAR P.S. /26 /2019
	ABLAPL/13342/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/35455/2026	RAKESH KUMAR SETHI	AMITAV TRIPATHY	KABISURYANAGAR /531 /2026
	ABLAPL/13343/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/35255/2026	BADAL DALEI	BISWARANJAN DALAI	KHANDAPARA /25 /2022
	ABLAPL/13344/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-ABLAPL/34457/2026	BIDULATA MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /327 /2026
	ABLAPL/13345/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/35523/2026	JACHINDRA MANDAL	DHARMENDRA SETHY	BERHAMPUR /140 /2026
	ABLAPL/13346/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/35226/2026	MANOJ KUMAR NAYAK	SIDHARTHA SANKAR RAY (2)	BERHAMPUR SADAR /119 /2021
	ABLAPL/13347/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/35569/2026	DARUBRAHMA PALEI	PRATAP CHANDRA MISHRA	GHATAGAON /553 /2026
	ABLAPL/13348/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/35562/2026	KIRTAN CHANDRA SETHY @ SETHI	SIDDHARTH SAHU	BHANDARIPOKHARI /495 /2026
	ABLAPL/13349/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/34512/2026	PRAFULLA KUMAR BEZ	SATYA NARAYAN MISHRA 4	MAHANGA /442 /2026
	ABLAPL/13350/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/33621/2026	AJAYA KUMAR NANDA	SAMBEET PATTANAYAK	KHURDA SADAR /152 /2025
	ABLAPL/13351/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/35565/2026	MAHESWAR BEHERA	DIBYA JYOTI SAHOO	GOPALPUR /241 /2026
	ABLAPL/13352/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/35457/2026	KUNJA NAG @ SAKHA NAG	ANITA SAHOO	PUINTALA /283 /2026
	ABLAPL/13353/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/31323/2026	LAXMIKANT DAS	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13354/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/34184/2026	GOBINDA DAS	AKSHAYA KUMAR SUBUDHI	DELANGA /315 /2026
	ABLAPL/13355/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/35263/2026	RANJAN BHOI	BINAYA BHUSAN ROUTRAY	DELANGA /371 /2026
	ABLAPL/13356/2026	VS	VS	()
		STATE OF ODISHA		//